

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

NO: 681

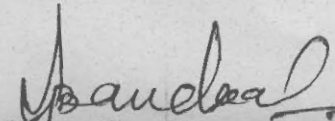
DATED:- 22/9/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts, under Major head 2014-Adm. of Justice, Sub head 0488-Distt. and Sessions Judges, under various object Heads and 2071-P&ORB (Defined Pension Scheme) object head 641-pensionary charges for the current year 2016-17 .as per detail given below:

Rs. In lacs.

S.No.	Name of the Court.	Sal	T.E.	O.E.	POL	2071-P&ORB (NPS)
1.	Pr. D&S Judge, Ramban	----	----	----	0.25(For repair of official vehicle.	----
2.	Pr.D&S Judge, Bhaderwah	30.00	0.20	0.15	-----	0.30
3.	Pr.D&S Judge, Udhampur	----	0.20	----	0.30	----
4.	Addl.D&S Judge, Doda.	----	----	0.10	0.10	0.40
5.	Munsiff, Kalakote.	----	0.30	----	----	----
6.	Munsiff, Dooru.	----	----	----	----	0.30
7.	Munsiff, Ganderbal.	----	----	----	----	0.30
8.	Addl. Mob. Mag(T) Jammu.	----	0.10	0.10	0.25	----

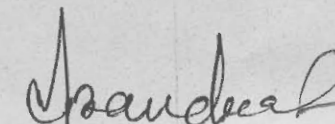
By Order.


 (Ram Singh) 22/9
 Deputy Registrar (Acctts)

No: 19362-78/Ae Dated: 22-9-16

Copy to the:-

- 1-3 Pr. D&S Judge, Ramban/Udhampur/Bhaderwah.
- 3. Addl. D&S Judge, Doda.
- 5-7 Munsiff, Kalakote/Dooru/Ganderbal
- 8 Addl. Mobile Magistrate(T) Jammu.
- for inf. and n/a
- 9. Try Officer, Sub Try. Distt. Court complex, Jammu
- 10-16 Treasury Officer, Ramban/Udhampur/Bhaderwah/Doda/Kalakote/Dooru/Ganderbal.
- 17. Order book.


 Deputy Registrar (Acctts) 22/9